achievements have been made to improve health standards, problems exist. Malnutrition affects a large population of children. An unacceptable high proportion of the population continues to suffer and die from new diseases that are emerging; apart from continuing and new threats posed by the existing ones. Pregnancy and child birth related complications also contribute to the suffering and mortality.

(b) The details of select Health Indicators are as under:

Health parameters	Year 2005 #	Year 2011\$
Crude Birth Rate (per 1000)	23.8	21.8
Crude Death Rate (per 1000)	7.6	7.1
Infant Mortality Rate (IMR) (per 1000 live births)	58	44

Source: #11th Five Year Plan, \$Sample Registration System, 2011

(c) The performance of health indicators of Jharkhand during 10th and 11th Plan period are as under:

Health parameters	Year 2006 #	Year 2011\$
Crude Birth Rate (per 1000)	26.2	25.0
Crude Death Rate (per 1000)	7.5	6.9
(IMR) (per 1000 live births)	49	39

Source: # Sample Registration System 2006,

\$ Sample Registration System 2011

Deaths among tribal population in Kerala

- 250. SHRI K.N. BALAGOPAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has noticed about the alarming rate of deaths among tribal population residing in Attappadi Region in Palghat District, Kerala;

- (b) if so, the details thereof; and
- (c) the steps taken by Government to help the people in Attappadi area?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) There was a report of deaths in children in tribal population in Attappadi region of Palghat district. The matter was investigated by a team appointed by the State Government and it was observed that 39 children died from April, 2012 to May, 2013 in this region, mostly within 30 days of birth.

The causes for infant and child deaths reported were-Asphyxia and respiratory distress (31%), Preterm and Low Birth Weight (23%), Congenital Heart Disease (13%), Intrauterine Growth Retardation (10%) and Pneumonia (5%).

- (c) Details of actions taken in this regard are as follows:
 - A special health survey was conducted in Attappadi Block in 2 different phases, which identified cases of anaemia and malnutrition, and they were treated in a mega camp organised after the survey.
 - Under the National Rural Health Mission, a special grant of Rs. 433.52
 lakhs has been approved for strengthening Health Services in Attappadi
 block by enhancement of human resource deployment and trainings,
 strengthening of Lab services, renovation and construction of Sub
 Centres and procurement of equipments.
 - Medical Mobile Units (MMUs) have been assigned to cover the 3
 Panchayats, namely, Agli (MMU-1), Pudur (MMU-2), Sholayoor (MMU-3)
 - Nutrition Rehabilitation Centre (NRC) has been made functional in CHC Agali.

Enforcement of TOHO ACT, 1994

- 251. SHRI MOHAMMED ADEEB: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether the Transplantation of Human Organs (TOHO) Act, 1994, which was amended in 2011 and Rules made thereunder are being enforced;